

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL REGIONAL BENCH AT HYDERABAD

Division Bench - Court – I

S.No.	Appeal No.	Appellant	Respondent	Impugned Order No. & date
1.	E/30097/2017	Yaashi Steel Products Pvt. Ltd.	CCCE&ST, Visakhapatnam-I	O-I-A No. VIZ-EXCUS-001-APP-055-16-17, dated. 17.10.2016.
2.	E/31128/2017	Himadri Speciality Chemical Limited	CCT, Visakhapatnam GST	O-I-A No. VSP-EXCUS-001-APP-051-17-18, dated. 30.08.2017.
3.	E/31129/2017	Himadri Speciality Chemical Limited	.do.	O-I-A No. VIZ-EXCUS-002-APP-054-17-18, dated. 30.08.2017.
4.	ST/30283/2017	K Hareesh	CCCE&ST, Visakhapatnam-I	O-I-A No. VIZ-EXCUS-001-APP-046-16-17, dated. 30.08.2016.
5.	ST/30481/2017	S.R. Enterprises	CCCE&ST, Visakhapatnam-II	O-I-A No. VIZ-EXCUS-0012-APP-091-15-16, dated. 30.03.2016.
6.	ST/31014/2017	Visakha Container Terminal Pvt. Ltd.	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-012-17-18, dated. 25.04.2017.
7.	ST/31217/2017	Bharat Heavy Electricals	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-087-17-18, dated. 24.08.2017.
8.	E/30674/2018	HBL Power Systems Ltd.	CCT, Visakhapatnam GST	O-I-A No. VSP-EXCUS-001-APP-250-251-17-18, dated. 27.02.2018
9.	E/30675/2018	HBL Power Systems Ltd.	CCT, Visakhapatnam GST	O-I-A No. VSP-EXCUS-001-APP-250-251-17-18, dated. 27.02.2018
10.	ST/30002/2018	D & n Crane Services & Protech Lifters	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-002-APP-050-17-18, dated. 30.08.2017.
11.	ST/30025/2018	Gladiator Investigation & Security Services Pvt. Ltd.	CCT, Visakhapatnam GST	O-I-O No. VSP-EXCUS-001-COM-009-17-18, Dated 19.09.2017.
12.	ST/30026/2018	Jaladi Srinivasa Rao	CCT, Visakhapatnam GST	O-I-O No. VSP-EXCUS-001-COM-009-17-18, Dated 19.09.2017.
13.	ST/30215/2018	Sri Sarathy Retreads	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-002-APP-090-17-18, dated. 17.11.2017.
14.	ST/30248/2018	Bandaru Ramesh	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-048-17-18, dated. 30.06.2017
15.	ST/30345/2018	Tinna Trade Pvt. Ltd.	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-158-17-18, dated, 29.11.2017.
16.	ST/30346/2018	Hyderabad Metropolitan Water Supply & Sewerage Board	CCT,, Hyderabad GST	O-I-A No. HYD-SVTAX-HYD-APP-091-17-18, dt. 29.12.2017.
17.	ST/30660/2018	KVS Prakasa Rao	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-308-17-18, dated. 22.03.2018
18.	ST/30745/2018	Suryasri Hospital Pvt. Ltd.	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-307-17-18, dated. 21.03.2018
19.	ST/30771/2018	Sriya Engineering	CCT,	O-I-A No. VIZ-EXCUS-001-

			Visakhapatnam GST	APP-006-18-19, dated. 17.04.2018
20.	ST/30772/2018	Sriya Engineering	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-266-17-18, dated. 28.02.2018
21.	ST/30851/2018	A.T.R. Warehousing Pvt. Ltd.	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-287-17-18, dated. 16.03.2018
22.	ST/30870/2018	Nest Builders & Engineers	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-207-17-18, dated. 31.01.2018
23.	ST/31018/2018	T. Srinivasa Rao	CCT, Visakhapatnam GST	O-I-O No. VSP-EXCUS-001-COM-003-18-19, dated 28.05.2018.
24.	ST/31097/2018	Nekkanti Sea Foods Ltd.	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-035-18-19, dated. 10.05.2018
25.	ST/31201/2018	Sri Swamy Ayyappa Engineering Works & Services	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-002-APP-085-18-19, dated. 13.07.2018.
26.	ST/30168/2019	M.B. Tech Engineers & Contractors	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-231-18-19, dated. 21.12.2018
27.	ST/30169/2019	Visakha Container Terminal Pvt. Ltd.	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-153-18-19, dated. 28.09.2018
28.	ST/30340/2019	Mahalakshmi constructions	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-002-APP-091-18-19, dated. 29.08.2018
29.	ST/30421/2019	Pankaj V Chauhan	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-229-18-19, dated. 20.12.2018
30.	ST/30472/2019	Vikasa A Child Labourers Rehabilitation Society	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-002-APP-110-18-19, dated. 25.02.2019.
31.	ST/30485/2019	Trendz Developers	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-265 to 267-18-19, dated. 30.01.2019
32.	ST/30566/2019	Mohan Rao Malla, M/s. Malla Nookaraju & Co.	CCT, Visakhapatnam GST	O-I-A No. VIZ-EXCUS-001-APP-286-18-19, dated. 28.02.2019.

APPEARANCE:

Ms. Aishvarya, Advocate for Sl.No. 8,9,16 and 28; } For the appellants
Shri Laxman, CA for Sl.No. 18

S/Shri L.V. Rao, Addl. Commr; Mir Anwar Mohiuddin, Asst. Commr; B. Gunaranjan, A. Rangadham, AVLN Chary, C. Mallikharjun Reddy, V.R. Pavan Kumar, Superintendents/AR for the respondent(s).

CORAM: HON'BLE Mr. S.K. Mohanty, MEMBER (JUDICIAL)

HON'BLE Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)

FINAL ORDER No. A/30482 – 30513/2020

(2)

DATE OF HEARING: 17.02.2020
DATE OF DECISION: 17.02.2020

[ORDER : PER BENCH]

1. The department has filed in the above appeals filed by the appellants under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and produced copies of the acknowledgements and discharge certificates.
2. Accordingly, in terms of Section 127 (6) of the Finance (No.2) Act, 2019, all the above appeals are deemed to have been withdrawn.
3. All these appeals are dismissed as withdrawn.

(Dictated and pronounced in open court)

(S.K. MOHANTY)
MEMBER (JUDICIAL)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

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